

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 50(ND)14**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s. Meta Plast Engineering  
Pvt. Ltd. & ors.**

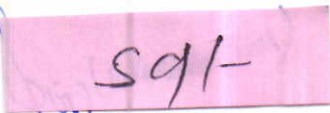
**SECTION OF THE COMPANIES ACT: 397/398**

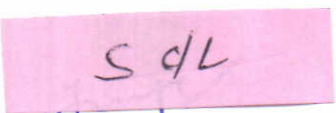
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATUR</b>
1.	RATIV BAHU	Advocate	Petitioners	
2.	GOURAV GUPTA (PROXY)	Advocate	Respondents 1-5, 7, 18, 19	

**ORDER**

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 1-5, 7, 18 & 19 are present. Appropriate steps for the service of notice to the unserved respondents shall be taken <sup>by</sup> the learned counsel for the petitioner. The served respondents shall file the reply, if any, before the next date.

List on 14.12.2016.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)